

के सरकारी निवास स्थान पर नियुक्त सुरक्षा कर्मी को दी गई वायसन मशीन कास्टाइज (टी० एम० सी०) से लगभग 8 बोलिंगों हवा में छूटी हैं,

(ब) क्या इस घटना की कोई जांच कराई गई है, और

(ग) यदि हां, तो उसका क्या परिणाम निकला है ?

यह मंत्रालय में उपस्थी (बी एफ० एच० मोहम्मिन) : (क) जी हा, श्रीमान्। अन्तर्पेन्स हथियार कारवाइन स्टेन-6 था, वायसन मशीन कारवाइन (टी० एम० सी०) नहीं।

(ख) और (ग) जांच के परिणाम-स्वरूप संबंधित मुरजा गाई को निलम्बित कर दिया गया है तथा उसके विषय एक विभागीय जांच का आदेश दिया गया है।

**समाचार पत्रों को आशंखित कसबारी कसब के कोटे में कटौती करने का प्रस्ताव**

482 श्री हुकम चन्द कसबाय . क्या सूचना और प्रसारण मंत्री यह बनाने की कृपा करेंगे कि

(क) क्या समाचार पत्रों को दिये जाने वाले कसबारी कावज के कोटे में कटौती करने का कोई प्रस्ताव सरकार के विचारधीन है, और

(ख) यदि हां, तो यह कटौती अनुमानित कितने प्रतिशत की जा रही है ?

सूचना और प्रसारण मंत्रालय में उपस्थी (बी धर्मवीर सिंह) : (क) और (ख) वर्ष 1973-74 के लिए पूर्व घोषित कसबारी कावज आशंखित सम्बन्धी नीति के अन्तर्गत, समाचार पत्र की हुकदारी जो वर्ष 1972-

73 के लिए स्वीकृत कसबारी कावज की अवत पर आशंखित होगी, में कसबारी कावज की सीमित उपलब्धता के कारण 30 प्रतिशत की कटौती कर दी गई है।

**Default of Government controlled Mills in shipment of Cotton Textiles to Russia**

483 SHRI RAM PRAKASH: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state

(a) whether Government-managed mills are defaulters in the shipment of cotton textiles under Indo-Soviet cotton conversion deal, and

(b) if so the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE) (a) and (b) Some of the textile mills including Government managed mills have not been able to adhere to the delivery schedule for export of cotton textiles under the 'Cotton Conversion Deal' mainly because of power cuts and consequent fall in production. However, the shipment period under the Deal has been extended upto the 31st August, 1973, and the Authorised Controllers concerned have been advised to fulfil their obligation of contracted quota within the extended period.

**Delivery of letters delayed by Postman on leave**

484 SHRI RAM PRAKASH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government's attention has been drawn to a news-

item in "The Hindustan Times" of 22nd June, 1973 entitled "Postman on leave, letters delayed"; and

(b) if so, the reaction of Government thereon?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA):

(a) Yes, Sir.

(b) The delivery at Lalganj proper was not affected. There was, however, no delivery in the Villages attached to Lalganj Post Office from 6th June, 1973 to 16th June, 1973. Action is being taken against the supervisory staff.

Number of persons arrested under Maintenance of Internal Security Act

485. SHRI A. K. GOPALAN:  
SHRI SAMAR GUHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of detenus in the country under Maintenance of Internal Security Act since February, 1973 State-wise, District wise and party-wise;

(b) how many Members of Parliament were arrested during the last one year under this Act; and

(c) whether Government propose to scrap the Maintenance of Internal Security Act?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSEN): (a) and (b). Information regarding total number of persons detained under the Act, State-wise, since February, 1973, is shown in the statement attached. The remaining information is being collected.

(c) There is no such proposal under consideration of the Government.

**Statement**

Sl. No.	Name of State, Union Territory.	Total number of persons detained under the MIS Act, 1971, during the period from 1st February, 1973 to 30th June, 1973.
1	2	3
1.	Andhra Pradesh . . . . .	194
2.	Assam . . . . .	62
3.	Bihar . . . . .	2
4.	Gujarat . . . . .	32
5.	Haryana . . . . .	..
6.	Himachal Pradesh . . . . .	..
7.	Jammu and Kashmir . . . . .	43
8.	Kerala . . . . .	25
9.	Madhya Pradesh . . . . .	11
10.	Maharashtra . . . . .	57
11.	Manipur . . . . .	..
12.	Meghalaya . . . . .	8
13.	Mysore . . . . .	15
14.	Nagaland . . . . .	..
15.	Orissa . . . . .	5
16.	Punjab . . . . .	46
17.	Rajasthan . . . . .	..
		(Upto to 22-4-73)
18.	Tamil Nadu . . . . .	..
19.	Tripura . . . . .	6
20.	Uttar Pradesh . . . . .	34
21.	West Bengal . . . . .	1937